

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**REGISTRAR'S COURT - CAUSE LIST**

Mrs. Meena Satheesh  
Ld. Registrar

Date: 26-02-2018  
Time: 12 Noon

**Court – 1**

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	M.A.No.173 of 2017 <b>(Transferred W.P.No.397 22 of 2005 on the file of High Court, Madras)</b>	Jayalakshmi (deceased) K.M.Santhanagopalan (substituted as L.R. in the place of the deceased petitioner as per order dt 09.09.2014 in W.P.M.P.No.187 of 2017) <b>Vs</b> Union of India, Rep.,by the Secretary to Government and 9 others	M/s. M.S.Subramanian <b>Counsel for Applicant</b>  M/s. Syed Nurullah Sheriff for R1	R3 to R10 called Absent R2 Notice Returned For Reply of R1
2	M.A.No.174 of 2017 <b>(Transferred W.P.No.397 22 of 2005 on the file of High Court, Madras)</b>	Jayalakshmi (deceased) K.M.Santhanagopalan (substituted as L.R. in the place of the deceased petitioner as per order dt 09.09.2014 in W.P.M.P.No.187 of 2017) <b>Vs</b> Union of India, Rep.,by the Secretary to Government and 9 others	M/s. M.S.Subramanian <b>Counsel for Applicant</b>  M/s. Syed Nurullah Sheriff for R1	R3 to R10 called Absent R2 Notice Returned For Reply of R1
3	Application No.236 of 2017 (SZ)	C.Sivakumar Thoraimangalam Perambalur <b>Vs</b> The State Level Environment Impact Accessing Authority, Rep.,by Member Secretary, Chennai and another	M/s.K.R.Krishnan <b>Counsel for Applicant</b>  M/s. Me.Saraswathy for R1 M/s.E.Manoharan for R2	For Reply of R2
4	Application No.242 of 2017 (SZ)	Mr.Chigurupati Ramalingeswara Rao Vijayavada, Hyderabad <b>Vs</b> The Oil and Natural Gas Corporation Ltd., Rep.,by its Chairman – cum – Managing Director, Vasant Kunj and 2 others	M/s.K.R.Krishnan <b>Counsel for Applicant</b>  M/s. King & Patridge for R1 M/s. Arun C Mohan for R2 M/s.H.Yasmeen Ali for R3	For Reply of R1 , R3

5	Application No. 246 of 2017 (SZ)	S.Naseera, Krishnagiri. <b>Vs</b> The Member Secretary, State Level Environment Impact Assessment Authority, Saidapet, Chennai and another	M/s. K.R.Krishnan <b>Counsel for Applicant</b>  M/s. G.M.Syed Nurullah Sheriff for R1 M/s.E.Manoharan for R2	For Reply of R1,R2
---	--	--	---	--------------------

## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 169 of 2017 (SZ)	P.Narayana Reddy SPSR Nellore Dt., Andhra Pradesh <b>Vs</b> NELCAST Ltd., Gudur Mandal, SPSR Nellore Dt., Rep.,by its Managing Director and 4 others	M/s. U.Sreenivasulu Reddy <b>Counsel for Applicant</b>  M/s. L.G.Sahadevan for R1 M/s. T.Saikrishnan for R2 & R3 M/s. H.Yasmeen Ali for R4 & R5	Rejoinder if any
2	Application No.181 of 2017(SZ)	P.Dhanapal, Kodaikanal, Dindugal District <b>Vs</b> State of Tamil Nadu Rep.,by its Secretary to Government, Environment and Forests Department, Secretariat, Chennai and 6 others	M/s. M.Kamalanathan <b>Counsel for Applicant</b>  M/s. M.K.Subramanian for R1,R2,R4,R5 M/s. H.Yasmeen Ali for R3	MoA & Reply of R1,R2,R4 & R5 For Reply of R3
3	Application No.241 of 2017(SZ)	Mahendran P, Kaatukuppam Chennai and 2 others <b>Vs</b> The Union of India Rep.,by its Secretary MoEF and CC, New Delhi and 2 others	M/s. T.K. Ramkumar <b>Counsel for Applicant</b> M/s. Sumathi for R1 M/s E. Manoharan for R2 & R3	For Reply of R1 to R3
4	Appeal No.141 of 2013(SZ)	M. Jeeva <b>Vs</b> UOI, MoEF, New Delhi and Others	M/s. T. Mohan A. Yogeshwaran <b>Counsel for Appellant</b> M/s.M.R.Gokul Krishnan for R1 M/s. Rita Chandrasekar for R2 & R3 M/s.Vinod Kumar, Chitra Narayan, for R4	Stayed by Apex Court

For further details, please log on to our website [www.greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar